IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH ON THE DAY OF Friday THE 20th Day Of December 2024 COURT HALL NO. 10 SITTING AT PRINCIPAL BENCH BENGALURU

at 02:30PM BEFORE

THE HON'BLE JUSTICE H.P.SANDESH

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: https://t.me/karnatakahighcourt)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.

Adv for Pet/Appl/Comp.

Adv for Resp.

MATTERS PERTAIN TO KALABURAGI BENCH

PRONOUNCEMENT OF JUDGEMENT / ORDER

1 WP 201604/2024 (GM, RES) MAHANTESH PATIL

HCGP

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